

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 284 of 2013

Dated : 20th July, 2015

In the matter of:

Rajwest Power Ltd.

.... Appellant(s)

Versus

RERC & Ors.

....Respondent(s)

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : Mr. R.K. Mehta,
Mr. Abhishek Upadhayay &
Ms. Himani Andley for R-1

ORDER

Bench is not assembled today.

Matter is posted for **31st August, 2015.**

Court Master

rkt